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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 35/252(3)/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2018**

Name of the Company: Ketankumar Patel
(Symwell Pharmaceuticals Pvt Ltd)
V/s.
ROC, Gujarat.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. JIGNESH SHAH PCS 

2.

ORDER

PCS Mr. Jignesh Shah is present for the Appellant. None for the ROC.

List the matter on 08.08.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of July, 2018.